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Title: Regarding undue delay in appointment of Lokpal by the Government.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, thank you very much for giving me an opportunity. Though I moved an Adjournment Motion, you have allowed me to raise it in the 'Zero Hour', I am very much thankful to you.

Madam, I am raising a serious issue of public concern of appointing Lokpal in our country. Appointment of Lokpal is pending for the last two-and-a-half years in this Government. This Government has come into power because of tall promises of fighting against corruption. Complete lack of seriousness for the constitution of Lokpal raises serious concern.

On the one hand, the Government is talking of war on corruption but on the other hand, the Government is trying to weaken effective bodies to check corruption. This is double standard. This double standard was revealed in the Supreme Court yesterday. The Central Government, through the Attorney-General, has stated that the appointment of Lokpal is not possible in the current scenario. Why? It cannot appoint Lokpal till the law is amended. Who is responsible for this? Is the Opposition responsible? Is the Parliament responsible? Everyday we are witnessing that the Government is bulldozing laws whichever way they are preferring. But the Government is not giving preference to this important law.

Madam, we know the agitation of Anna Hazare. ...(*Interruptions*)

માનનીય અધ્યક્ષ : અબ છો ગયા, ઇતના જ્યાદા નાઈં।

શ્રી કે. સુરેશા

â€“(ન્યૂધાન)

માનનીય અધ્યક્ષ : અબ છો ગયા, ઇતના નાઈં જીએ આવર મેં લગ્બા માણણ નાઈં દેતો।

â€“(ન્યૂધાન)

HON. SPEAKER: In 'Zero Hour', you do not have to speak so much.

...(*Interruptions*)

SHRI K.C. VENUGOPAL : The Attorney-General told in the Supreme Court that because the amendment is not getting passed in Parliament, the Lokpal is getting delayed. How can he blame the Parliament? How can the Government blame the Parliament? ...(*Interruptions*)

HON. SPEAKER:

Shri Rajeev Satav is permitted to associate with the issue raised by Shri K.C. Venugopal.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, nobody has blamed the Parliament. Let the hon. Member not misunderstand this statement. There is an amendment which is pending before the Standing Committee. Let the Report of the Standing Committee come expeditiously. We will follow that....(*Interruptions*)

HON. SPEAKER: Listen to it. One minute, please.

...(*Interruptions*)

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): Madam, my only request to the hon. Member, Shri Venugopal Ji is that when the hon. Finance Minister is on his legs, he should have the patience to listen to him....(*Interruptions*)

SHRI K.C. VENUGOPAL : I would like to know when the Government is going to bring the amendment. When is the Government bringing the amendment?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTHKUMAR): You have patience.

SHRI ARUN JAITLEY: It is before the Standing Committee. Please educate yourself about the parliamentary procedure. ...(*Interruptions*)

HON. SPEAKER: Venugopal Ji, one minute please.

SHRI K.C. VENUGOPAL : For the last three years there is no Lokpal....(*Interruptions*)

માનનીય અધ્યક્ષ : એટીજા, બેઠિએ।

माननीय अध्यक्ष : श्री वेणुगोपाल जी, आप शांति से बैठिए, तो गवर्नर्मेंट की बात समझ में आ जाएगी। आप इनको दोबारा समझाइए।

SHRI ARUN JAITLEY: The Government has already brought the amendment. It is before the Standing Committee.

माननीय अध्यक्ष : आप जानकारी ले लीजिए, आर्थी-अधूरी जानकारी से मत लें।

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THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIH NAIDU): I would like to request him to go through the records because the Parliament can pass Bills only if there is a majority.

HON. SPEAKER: I know.

SHRI M. VENKAIH NAIDU: Quite frequently, some of the hon. Members are using the word 'bulldozing the House'. This is objectionable. Please take note of this....(Interruptions)

SHRI K.C. VENUGOPAL : That is right.

SHRI M. VENKAIH NAIDU: What is right? The Bill has to be passed by the Parliament. There is no bulldozer entering into the Parliament....(Interruptions)

SHRI K.C. VENUGOPAL : How much time are you allotting for the Bills?...(Interruptions)

SHRI M. VENKAIH NAIDU: We are insulting the Parliament. ऐसा नहीं होना चाहिए। ... (Interruptions) This is not the way.

HON. SPEAKER: Yes, now Shri Suresh.

...(Interruptions)

माननीय अध्यक्ष : यह वर्ता लो रहा है, आप लोग शांति से बैठिए।

माननीय अध्यक्ष : आप लोग बैठिए, आप लोग एक साथ वर्तों बोल रहे हैं?